

Central Administrative Tribunal  
Principal Bench, New Delhi

CP No.345/2019 in OA No.2243/2014

New Delhi, this the 3<sup>rd</sup> day of February, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.Mohd. Jamshed, Member (Administrative)**

1. Chaman Lal  
S/o Late Shri Nanhu
2. Raja Ram  
S/o late Shri Dhani Ram
3. Binda Prasad  
S/o late Shiv Nath  
All under Sr Section Engineer ( P-Way)  
Nothern Railway, Rohatak

–Applicants

(By Advocate: Mr.H.K. Bachpai for Mrs. Meenu Mainee)

**Versus**

1. The Secretary  
Sh. S.K. Mishra  
Ministry of Railways  
(Railway Board) Rail Bhavan, New Delhi.
2. T.P. Singh  
General Manager,  
Northern Railway,Baroda House, New Delhi.
3. Sanjay Tripathi  
Divisional Railway Manager,  
Northern Railway Lucknow
4. S.K.Jain  
Divisional Railway Manager,  
Northern Railway, State Entry Road, New Delhi

– Respondents

(By Advocate: Mr. S.K. Tripathi for Mr. M.S.Reen)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Heard.

In view of the representation of the applicant having been disposed of vide order dated 16.08.2019, this CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to seek remedy as permissible to him under the law.

**(Mohd. Jamshed)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**

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